

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

- Subject:** Assignment of Criminal Cases pending adjudication before the High Court Wing Jammu to various Hon'ble Benches in which proceedings before the Trial Courts are stayed.
- Reference:** (i). Judgment dated 08.01.2026, passed by the Hon'ble Supreme Court of India in case SLP (Criminal) Diary No. 71965 of 2025 titled Vijay Kumar & Ors Vs. State of Rajasthan.
- (ii). Communication No. 6732-33/RG/GS dated 17.02.2026 of the Worthy Registrar General, High Court of Jammu & Kashmir and Ladakh.

ORDER

No: 53 /RJ/HCWJ/2026

Dated: 17.02.2026

Pursuant to the above-referred subject, His Lordship, Hon'ble The Chief Justice of the High Court of Jammu and Kashmir and Ladakh, has been pleased to direct that, in the first instance, 109 cases pending in the Jammu Wing of the High Court of J&K and Ladakh, instituted prior to 2020, wherein the proceedings before the trial courts have been stayed, be prioritized and has assigned the said cases (on the criminal side) to the various Hon'ble Benches. His Lordship has further been pleased to direct that these matters shall be pre-poned and listed before the assigned Benches on February, 20th, 2026. The details of such matters are tabulated herein below;

S.No.	Name of the Hon'ble Judges/ Benches	Cases assigned
1.	Hon'ble Mr. Justice Sanjeev Kumar	As per Annexure-"A" appended herewith.
2.	Hon'ble Mr. Justice Rajnesh Oswal	As per Annexure-"B" appended herewith.
3.	Hon'ble Mr. Justice Sanjay Dhar	As per Annexure-"C" appended herewith.
4.	Hon'ble Mr. Justice Mohd Akram Chowdhary	As per Annexure-"D" appended herewith.
5.	Hon'ble Mr. Justice Wasim Sadiq Nargal	As per Annexure-"E" appended herewith.
6.	Hon'ble Mr. Justice Rajesh Sekhri	As per Annexure-"F" appended herewith.
7.	Hon'ble Mr. Justice Sanjay Parihar	As per Annexure-"G" appended herewith.

By Order.


(Swati Gupta)
Registrar Judicial
High Court of J&K and Ladakh

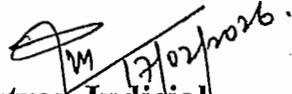
No: 411 - 417 /RJ/HCWJ/2026

Dated: 17.02.2026

Copy of the above order is forwarded to the:

1. Worthy Registrar General, High Court of J&K and Ladakh at Jammu, for kind information. This is in compliance to your good office communication No. 6732-33/RG/GS dated 17.02.2026.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.
3. Secretary to Hon'ble Mr. Justice _____
.... for kind information of their Lordships.

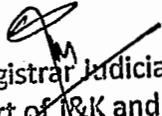
4. In charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
5. In charge Library, High Court of J&K and Ladakh Jammu, for information and keeping the record of the same.
6. Joint Registrar/Deputy Registrar/Assistant Registrar, Computer, Digitization/ Criminal Section, for information and necessary action.
7. Order file.


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High Court of J&K and Ladakh
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CRIMINAL MATTERS UPTO 2020 IN WHICH TRIAL COURT PROCEEDINGS HAVE BEEN STAYED, PENDING BEFORE THE JAMMU WING OF HON'BLE HIGH COURT OF J & K AND LADAKH

HON'BLE MR. JUSTICE SANJEEV KUMAR (ANNEXURE-A)

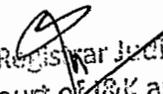
S.No.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1	CRR	68	2012	ABDUL GANI VAKIL	STATE AND ANR.
2	CRMC	402	2013	AUGUST REMEDIES	STATE TH.DY.CONTROLLER AND ORS.
3	CRMC	350	2015	KAMAL KANT GUPTA	STATE TH.S.S.P.CRIME BRANCH,JAMMU
4	CRMC	498	2016	ROHIT MISHRA AND ORS.	BEGUM BIBI
5	CRMC	187	2017	GHULAM RASOOL	JAMAT ALI
6	CRMC	298	2017	GIRDHARI LAL	STATE TH.S.S.P.CRIME BRANCH JAMMU
7	CRMC	104	2018	ANIL DHAR AND ORS.	MURTI GUPTA.
8	CRMC	160	2018	SUMIT JAMWAL AND ORS.	MOHAN SINGH
9	CRMC	453	2018	SUDHIR KUMAR	PEERZADA TASADUQ HUSSAIN
10	CRMC	776	2018	SONAM BANDRAL AND ANR.	GULSHAN CHIB
11	CRMC	116	2019	RANJEET SINGH MANHAS	HANS RAJ
12	CRM(M)	394	2019	HADYATULLAH MALIK	MUSHTAQ AHMED
13	CRM(M)	638	2019	RAMESH KUMAR JALLA AND OTHERS.	S.H.O. POLICE STATION PACCA DANGA JAMMU AND OTHERS.
14	CRM(M)	81	2020	RAM SINGH AND OTHERS.	SENIOR SUPERINTENDENT OF POLICE DODA AND ANOTHER.


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HON'BLE MR. JUSTICE RAJNESH OSWAL (ANNEXURE-B)

S.No.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1	CRMC	86	2011	SURESH CHAND GARG AND ORS.	ANIL GUPTA AND ORS.
2	CRMC	53	2015	KALI DASS AND ANR.	JASBIR SINGH
3	CRMC	259	2015	ARADHANA KUMARI	STATE TH. HOME DEPTT. AND ANR.
4	CRMC	205	2016	SURAJ DEV SINGH	STATE TH.P/S.SATWARI
5	CRMC	624	2016	SACHIN SAFAYA AND ANR.	STATE TH.S.S.P.JAMMU AND ORS.
6	CRMC	395	2017	HINDUSTAN COCO-COLA BEVERAGES PVT.LTD.	ASST.CONTROLLER LEGAL METROLOGY AND ANR.
7	CRMC	163	2018	BINDU BHARTI	DINA NATH AND ORS.
8	CRMC	460	2018	ARVIND SETH AND ORS	LT. COL. SUMEET RAMESH RANDIVE AND ANR
9	CRMC	1	2019	JASMEET SINGH	SHAFIQ AHMED
10	CRMC	151	2019	VIJAY RAM PAL	STATE OF J AND K TH. S.H.O.
11	CRM(M)	403	2019	BELL FINVEST INDIA LTD. TH. MR.MANOJ NATWARLAL RATHOD	JAGDISH GIR
12	CRM(M)	658	2019	VAISHNO INSTITUTE OF TECHNOLOGY AND MANAGEMENT TH. SANJAY KUMAR GUPTA AND	RAJINDER PARSHAD
13	CRM(M)	34	2020	M/S SANAT AND HIMANI APPEARANCE BOUTIQUE TH SANAT GUPTA AND ORS.	SHYAM SUNDER GUPTA
14	CRM(M)	83	2020	SANJAY KAKRU AND ANR	MANSOOR AHMED BHAT


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HON'BLE MR. JUSTICE SANJAY DHAR (ANNEXURE-C)

S.No.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1	CRMC	174	2012	KISHAN THAPA AND ORS.	STATE TH.HOME DEPTT.AND ORS.
2	CRMC	404	2013	BABU RAM AND ORS.	KEWAL KRISHAN
3	CRMC	503	2015	KUSUM BHATIA AND ANR.	SUMDEEP SINGH
4	CRMC	165	2016	PREM SINGH	STATE TH.S.S.P/JAMMU AND ANR.
5	CRMC	658	2016	ANKUR JAIN	ASHWANI KHAJURIA
6	CRMC	330	2017	ARJUN GUPTA	JATINDER SHARMA
7	CRMC	592	2017	IVAN PRINCE PARIHAR	VIKESH KUMAR
8	CRMC	450	2018	AMIT KUMAR BANSAL AND ORS.	SANJEEV KUMAR GUPTA
9	CRMC	720	2017	SUNDIP KUMAR AND ORS.	STATE TH.DRUGS INSPECTOR
10	CRMC	64	2018	AMIT KUMAR BANSAL AND ORS.	STATE TH.DRUGS INSPECTOR JAMMU
11	CRMC	690	2017	ANSHUL BANSAL AND ORS.	STATE TH.DRUGS INSP.KISHTWAR
12	CRMC	44	2018	AMIT KUMAR BANSAL AND ORS.	STATE TH.DRUG INSPECTOR JAMMU
13	CRMC	461	2018	MOHAMMAD YASEEN AND ANR	STATE TH. INCHARGE P/S KISHTWAR
14	CRMC	169	2019	DEV RAJ AND ORS.	ROMESH KUMAR
15	CRM(M)	448	2019	SUBASH CHANDER SHARMA	S.H.O. P/S ANTI CORRUPTION BUREAU JAMMU AND ORS.
16	CRM(M)	679	2019	ABDUL GANI AND OTHERS.	TAJO BEGUM
17	CRM(M)	49	2020	HEMANT YADAV	U.T. OF J AND K TH. S.H.O.
18	CRM(M)	124	2020	SANJAY GUPTA AND ANR	PREM KUMAR

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HON'BLE MR. JUSTICE MOHD. AKRAM CHOWDHARY (ANNEXURE-D)

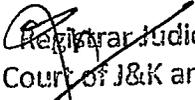
S.No.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1	CRMC	283	2012	MOHD.ALI MIR AND ORS.	STATE TH.PUBLIC PROSECUTOR,SESSION COURT
2	CRMC	108	2015	SANJAY JAIN	PAWAN KHAJURIA
3	CRMC	537	2015	RAJESHWAR SINGH	STATE TH.2ND ADDL.COURT AND ORS.
4	CRMC	269	2016	VIJAY SINGH CHOUDHARY	SHILPA KUMARI
5	CRMC	337	2017	BODH RAJ	STATE TH.SHO.P/S.KANACHAK,JAMMU
6	CRMC	601	2017	SAMEER BHAT	RAJESH KUMAR ABROL AND ORS.
7	CRMC	58	2019	BISHNESH KUMAR	RAJAT JANDIAL AND ORS.
8	CRMC	150	2019	RAJESHWAR SINGH	RAJAT JANDIAL AND ORS.
9	CRM(M)	344	2019	ABDUL JABBAR IPS	RAJAT JANDIAL AND ORS.
10	CRMC	190	2019	CHANCHAL SINGH	PARDEEP SINGH AND ORS
11	CRM(M)	449	2019	ASSOCIATED BIOTECH TH. SANDEEP SARASWAT AND ANR.	RAKESH SINGH SLATHIA
12	CRM(M)	685	2019	PARDEEP KUMAR	NEHA SHARMA AND OTHERS.
13	CRM(M)	50	2020	GURDEEP SINGH AND ORS	UNION TERRITORY OF J AND K TH INCHARGE WOMEN CELL GANDHI NAGAR AND ANR


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HON'BLE MR. JUSTICE WASIM SADIQ NARGAL (ANNEXURE-E)

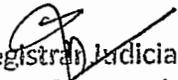
S.No.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1	CRMC	32	2013	SANAM SONI	STATE TH.S.P.CRIME BRANCH AND ORS.
2	CRMC	100	2015	ANIL ZUTSHI AND ORS.	RANJANA ZUTSHI
3	CRMC	595	2015	DEVI DITTA	NEERA KUMARI AND ANR.
4	CRMC	271	2016	M/S NATIONAL GARAGE AND ANR.	REHMATULLAH
5	CRMC	17	2017	MAXMED LIFE SCIENCES PVT.LTD.AND ORS.	STATE TH.DRUGS INSPECTOR
6	CRMC	392	2017	PARSHOTAM KUMAR AND ORS.	JANAK RAJ
7	CRMC	626	2017	ANGREZ SINGH RANA	PANKESH KUMAR
8	CRMC	68	2018	SUSHANT KHAR	YOGINDER KANDARI AND ORS.
9	CRMC	176	2018	KAMAL SAINI	PRITAM SINGH
10	CRMC	69	2019	RAKESH KUMAR	JOGINDER PAUL
11	CRM(M)	237	2019	ANKUR KIRTIKUMAR MEHTA	BHARTI BICHLOO, DRUGS INSPECTOR
12	CRM(M)	480	2019	VIKAS SHARMA	STATE OF J AND K TH. STATION HOUSE OFFICER
13	CRM(M)	51	2020	SHAMBU NATH AND ANR	PANKAJ SHARMA
14	CRM(M)	314	2020	GHULAM MUSTAFA	S H O POLICE STATION GURSAI POONCH.


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HON'BLE MR. JUSTICE RAJESH SEKHRI (ANNEXURE-F)

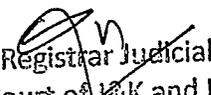
S.No.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1	CRMC	187	2013	VIJAY KUMAR AND ORS., PRESIDENT ALL J AND K GURU RAVI DASS SABA (REGD.)	STATE OF J AND K TH. SENIOR SUPERINTENDENT OF POLICE
2	CRMC	313	2013	PRIAN DITTA AND ORS.	STATE OF J AND K TH. STATION HOUSE OFFICER
3	CRMC	168	2015	DILSHAD KHAN	SHABIR AHMED SHAH
4	CRMC	55	2016	MOHAMMAD ASLAM	STATE TH.SHO.P/S.REASI AND ANR.
5	CRMC	282	2016	LAL HUSSAIN AND ORS.	ADDL.MAGISTRATE,POONCH AND ORS.
6	CRMC	459	2017	SATISH KOUL	AMANDEEP SINGH
7	CRMC	254	2017	SATISH KOUL	RAKESH ZUTSHI
8	CRMC	255	2017	SATISH KOUL	RAKESH ZUTSHI
9	CRMC	256	2017	SATISH KOUL	RAKESH ZUTSHI
10	CRMC	638	2017	HAKIM SINGH	MOHINDER KOUR AND ORS.
11	CRMC	516	2017	MOHINDER KOUR AND ORS.	STATE TH.LD.ADVOCATE GENERAL,JAMMU
12	CRMC	117	2018	PAWAN KUMAR.	STATE TH.POLICE STATION BAHU FORT,JAMMU.
13	CRMC	344	2018	RATTAN LAL AND ORS.	KANSHI RAM
14	CRMC	345	2018	RAM LAL AND ORS.	SURINDER KUMARI
15	CRM(M)	243	2019	SURAJ TAK	NISHA DEVI
16	CRM(M)	521	2019	SHASHI SUDAN SHARMA AND ORS.	UPMA SHARMA
17	CRM(M)	1	2020	ABHAY YADAV	SANJAY BHAT DRUG INSPECTOR JAMMU.
18	c/w CRM(M)	20	2020	MONIKA GURWALA	UNION TERRITORY OF J AND K TH DRUG INSPECTOR
19	CRM(M)	160	2020	ATUL KUMAR	SANJAY BHAT
20	CRM(M)	28	2020	ANKIT KUSHA WA	SANJAY BHAT
21	CRM(M)	699	2019	M/S SANYOG ENTERPRISES PVT LTD TH PARVEEN KUMAR GOEL	U.T. OF J AND K TH. DRUG INSPECTOR JAMMU.
22	CRM(M)	56	2020	DWARIKA NATH BHAT	U.T. OF J AND K TH. S.H.O.


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HON'BLE MR. JUSTICE SANJAY PARIHAR (ANNEXURE-G)

S.No.	TYPE	NO	YEAR	PETITIONER	RESPONDENT
1	CRMC	201	2015	ASHOK KUMAR	VINOD SAINI
2	CRMC	160	2016	SHAKUNTLA DEVI AND ORS.	NEK RAM DOFARA AND ANR.
3	CRMC	364	2016	M/S SIMRAN PHARMACEUTICALS AND ANR.	STATE TH.DRUGS INSPECTOR,DODA
4	CRMC	15	2017	AFFINE FORMULATIONS PVT.LTD.	STATE TH.DRUGS INSPECTOR AND ANR.
5	CRMC	461	2017	RAHUL BANSAL	RAJESH KUMAR ABROL AND ORS.
6	CRMC	153	2018	RAKESH AKRAM AND ORS.	MOHAMMAD AFZAL
7	CRMC	565	2015	ZAFFAR IQBAL	ABDUL MAJID AND ORS
8	CRMC	731	2018	NEHA SHARMA	NIKUNJ SHARMA AND ANR
9	CRMC	115	2019	KAMLESH PATEL M.D. WEST COAST PHARMACEUTICALS WORKS PVT.LTD.	STATE OF J AND K TH. DRUG INSPECTOR
10	CRM(M)	363	2019	S.P.VAID AND ORS.	MONIKA KOHLI
11	CRM(M)	493	2019	SURJEET SINGH	STATE OF J AND K TH. POLICE STATION AND ORS.
12	CRM(M)	68	2020	SANJAY KUMAR GUPTA	RAJINDER PARSHAD
13	CRM(M)	400	2020	BACHAN LAL	SHAM SINGH AND ORS


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